

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Fourth Lok Sabha**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## SIXTY-THIRD REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-third Report.

2. The Committee met on the <sup>with</sup> 12th May, 1970, for—

- I. Allocation of time to the Resolutions set down in the List of Business for Friday the 15th May, 1970.
- II. Classification and allocation of time for discussion of Bills (*vide* Appendix).

### *Allotment of time to Resolutions*

3. The Members whose Resolutions had been included in the List of Business for the 15th May, 1970, had been invited to present their views on their Resolutions before the Committee. Sarvasri C. K. Bhattacharyya and K. I. äkkapp attended the sitting.

4. The Committee recommended the allocation of time as follows:—

- (1) Resolution regarding University examination reforms 2 hours  
Committee.
- (2) Resolution regarding Economic disparity and social inequality 2 hours

### *Classification and allocation of time to Bills*

5. The Members concerned had been invited to present before the Committee their views on their Bills. Shri Manubhai Patel attended the sitting.

6. After considering all aspects of the Bills, the Committee placed all the Bills in Category 'B' and recommended allocation of time for each of these Bills as shown in column 5 of the Appendix.

### *Recommendations*

7. The Committee recommended that—

- (i) the allocation of time to resolutions, as shown in paragraph 4 above, be agreed to by the House; and
- (ii) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI;  
May 12, 1970.  
*Vaisakha 22, 1892 (Saka).*

G. G. SWELL,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1970 ( <i>Insertion of new articles 24A and 24B</i> ) by Shri George Fernandes.	47 of 1970	B	2 hours
2	The Price Control Bill, 1970 by Shri George Fernandes.	50 of 1970	B	2 hours
3	The Civil Liberties Commissions Bill, 1970 by Shri Madhu Limaye.	51 of 1970	B	2 hours
4	The Leader of the Opposition Bill, 1970 by Shri Manubhai Patel.	48 of 1970	B	2 hours
5	The Constitution (Amendment) Bill, 1970 ( <i>Amendment of article 222</i> ) by Shri Om Prakash Tyagi.	46 of 1970	B	2 hours
6	The Industrial Disputes (Amendment) Bill, 1970 ( <i>Amendment of section 2, Omission of section 9B etc.</i> ) by Shri R. Umanath.	49 of 1970	B	2 hours